

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 74 of 2010**

**Dated :19<sup>th</sup> -August, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**N.T.P.C. Ltd. ... Appellant(s)**

**Versus**

**C.E.R.C & Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran,  
Ms. Swapna Seshadri

Counsel for the Respondent(s): -

**ORDER**

Heard the learned counsel for the Appellant.

Post the matter for further hearing on **01.09.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. KarpagaVinayagam )**  
**Chairperson**

Ts/ks